

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**MISCELLANEOUS APPLICATION NO.060/1502/2020**

**IN**

**CONTEMPT PETITION NO. 060/50/2020**

**IN**

**ORIGINAL APPLICATION NO.060/1047/2018**

**DATED THIS THE 23<sup>RD</sup> DAY OF DECEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

J.S. Parmar  
S/o Shri Bishan Lal  
Aged 51 years  
R/o H. No. 57, Kheda Enclave  
Welfare Society  
Post Office Ladhe Wali  
Jalandhar (Punjab) – 144007, Group 'C' ....Applicant  
(None for the applicant)

Vs.

1. Dr. Ajay Kumar  
Secretary,  
Ministry of Defence, South Block,  
Central Secretariat, Rajpath Marg,  
New Delhi-110011.

2. Lt. Gen. S.K. Srivastava  
Engineer-in-Chief,  
E-In-C's Branch,  
Army Headquarters,  
Kashmir House, DHQ PO,  
Rajaji Marg, New Delhi-110011.

3. Maj. Gen. A.K. Ramesh  
Chief Engineer, Headquarters,  
Western Command-Pin 908543, C/o 56 APO.

4. Lt. Gen. N.K. Choudhary  
Garrison Engineer (East),  
Jalandhar Cantt 144005. ....Respondents

(By Advocate Shri Arvind Moudgil – through video conference)

**O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri Moudgil, learned counsel representing the respondents, at the very outset, stated that Miscellaneous Application No. 1502/2020 has become infructuous as the Contempt Petition No. 50/2020 itself stands disposed of on 16.12.2020.

2. In view of the above, Miscellaneous Application No. 1502/2020 is disposed of having been rendered infructuous.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

/ksk/